

Development of Bombay as an international money market centre

49. SHRI VIREN J. SHAH: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there are any proposals under Government's consideration to develop Bombay as a centre for international money market; and

(b) if so, what are the details in this regard?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No, Sir.

(b) Does not arise.

Reduction in the price of imported cotton offered to mills

50. SHRI DEORAO PATIL: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that the price of imported cotton offered to mills is very much higher than that of indigenous cotton;

(b) whether it is also a fact that the mills are not buying imported cotton because of high prices;

(c) whether Government have taken any steps for reducing the price of imported cotton offered to the mills; and

(d) if so, what are the details thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) No, Sir.

(b) No, Sir.

(c) and (d) The Cotton Corporation of India is selling imported cotton at subsidised rates so that the prices of imported cotton are not higher than the prices of domestic cotton.

Reservation for Persons belonging to the Scheduled Castes/Scheduled Tribes in the Cadre of Superintendent of Customs (Preventive) in the Cochin Custom House

51. SHRI K. K. MADHAVAN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether it is a fact that the directive contained in the Government of India, Department of Personnel Office Memoranda Nos. 27/2171-Estt. (SCT) dated the 27th November, 1972 and 10/41/73-Estt.(SCT), dated the 20th July, 1974, regarding reservation for persons belonging to the Scheduled Castes and Scheduled Tribes in pro-motion/selection to Class II cadre has not been followed in respect of the Cadre of Superintendent of Customs (Preventive) by the Cochin Custom House, Cochin;

(b) what is the number of posts in the above Cadre to which persons belonging to the Scheduled Castes/Scheduled Tribes have been promoted;

(c) whether any such promotees have been reverted from the post of Superintendent of Customs (Preventive) in the Cochin Custom House on the 15th July, 1976; and

(d) if so, what are the reasons for their reversion?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The directive contained in the Department of Personnel Office Memorandum dated the 27th November, 1972 is applicable only to promotions which are made on the basis of seniority-cum-fitness. The posts of Superintendents of Customs (Preventive) are filled by promotion on the basis of selection and the orders applicable are those contained in the Department of Personnel Office Memorandum dated the 20th July, 1974. The latter instructions have been strictly followed in respect of the cadre of Superintendent of Customs (Preventive) of the Cochin Custom House.